

FORM NO.	17	INDIAN INCOME TAX CHALLAN FOR PAYMENT OF TDS and TCS [See rule 30(4)(a) or Rule 37CA(2)(a)]	Financial Year in which tax deducted or collected at source					
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TAN	Date of deposit(DD/MM/YYYY)						PAN												
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Challan Identification Number (CIN)	BSR Code						Date (DD/MM/YYYY)						Serial Number						

Transaction Reference Number																			
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Full Name																			
Complete Address with City & State																			
Email Address										PIN									
Phone Number (with STD Code)																			
Mobile No.																			

Details of payment																			
Total amount of TDS & TCS payable (in figures)																			
Total Amount of TDS & TCS payable (in words)		Crores		Lakhs		Thousands		Hundreds		Tens		Units							
Paid by debit to account (Account No. of the deductor)										Date of debit				-			-		
Name of the Bank in which payment is made																			

Details of TDS/TCS from deductees (if the number of records exceeds 10 then upload deductee file)													Upload deductee file						
Unique Transaction Number		PAN of deductee						PAN valid (Y/N)		Name of deductee			TDS/TCS Amount (including surcharge and education cess)						
Total TDS/TCS																			
Interest																			
Penalty																			
Others																			
Total of the above amounts																			